

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 71

Dated Guwahati, the 30th September, 2020

In compliance with the order dated 16.09.2020 passed by the Hon'ble Supreme Court of India in WP (C) No. 699/2016, it is hereby directed to list all pending criminal cases, involving sitting/former MPs/MLAs, particularly those wherein a stay has been granted, before the Special Bench constituted vide Notification No. 70 dated 30.09.2020.

This order will come into force with immediate effect.

By Order,

Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC. III - 07/2015 /2708-2731/G Dated 30th September, 2020

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
7. The President/Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/Secretary, Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Kohima.
10. The President/Secretary, Lawyers' Association, Aizawl.
11. The President/Secretary, Lawyers' Association, Itanagar.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
19. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
20. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
21. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. The Gauhati High Court Notice Board, (Old Block & New Block).

R. A. Tapadar
30.09.20
REGISTRAR (JUDICIAL)

20/09/2020